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Thursday,  
16<sup>th</sup> December, 2021  
25 Agrahayana, 1943 (Saka)

PARLIAMENTARY DEBATES

# RAJYA SABHA

OFFICIAL REPORT (FLOOR VERSION)

(PART-II)

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## RAJYA SABHA

*Thursday, the 16<sup>th</sup> December, 2021/25 Agrahayana, 1943(saka)*

*The House met at eleven of the clock,*

MR. CHAIRMAN *in the Chair*

### REFERENCE BY THE CHAIR

MR. CHAIRMAN: Hon. Members, today is the Fiftieth Anniversary of the Vijay Diwas. On the 16<sup>th</sup> of December, 1971, our valiant and fearless soldiers emerged triumphant against Pakistan which led to the formation of Bangladesh as a new nation.

Since then we are having a very friendly relation with Bangladesh and we ardently desire to further strengthen the existing good neighborly relations between the two countries.

The display of dauntless courage and gallantry by our Armed Forces is still remembered with pride and zeal across the country which continues to inspire the people of our nation.

On this Fiftieth Anniversary of Vijay Diwas, we pay our glowing tributes to our brave soldiers who went beyond the call of duty to protect the pride of the nation.

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### PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, papers to be laid on the Table.

#### **I. Notification of the Ministry of Science and Technology**

#### **II. Reports and Accounts (2020-21) of various organisations and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (DR. JITENDRA SINGH): Sir, I lay on the Table:-

I. A copy (in English and Hindi) of the Ministry of Science and Technology (Department of Science and Technology), Notification No. TDB/14/2019-Admin.(E), dated the 20<sup>th</sup> February, 2020, publishing the Technology Development

Board (Terms and Conditions of Service of Secretary and Employees) Regulations, 2020, under Section 23 of the Technology Development Board Act, 1995, along with delay Statement.

[Placed in Library. See No. L.T. 5896/17/21]

II. (A) A copy each (in English and Hindi) of the following papers , under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

(i) (a) Forty-seventh Annual Report and Accounts of the Central Electronics Limited (CEL), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 5897/17/21]

(ii) (a) Thirty-second Annual Report and Accounts of the Indian Vaccines Corporation Limited (IVCOL), Gurugram, Haryana, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 5898/17/21]

(iii) (a) Ninth Annual Report and Accounts of the Biotechnology Industry Research Assistance Council (BIRAC), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 5899/17/21]

(iv) (a) Thirty-second Annual Report and Accounts of the Bharat Immunologicals and Biologicals Corporation Limited (BIBCOL), Bulandshahr, Uttar Pradesh, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 5900/17/21]

(B) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 31 and sub-section (3) of Section 32 of the Regional Centre for Biotechnology Act, 2016:-

(a) Annual Report and Accounts of the Regional Centre for Biotechnology (RCB), Faridabad, Haryana for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 5901/17/21]

(C) A copy each (in English and Hindi) of the following papers under Section 14 of the Technology Development Board Act, 1995:—

(a) Annual Report and Accounts of the Technology Development Board, New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 5569/17/21]

(D) A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Harish-Chandra Research Institute (HRI), Prayagraj, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 5902/17/21]

(ii) (a) Annual Report and Accounts of the Institute for Plasma Research, (IPR), Gandhinagar, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 5903/17/21]

(iii) (a) Annual Report and Accounts of the Physical Research Laboratory (PRL), Ahmedabad, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 5566/17/21]

- (iv) (a) Annual Report and Accounts of the National Atmospheric Research Laboratory (NARL), Gadanki, Andhra Pradesh, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Statement by Government accepting the above Report.  
[Placed in Library. See No. L.T. 5567/17/21]
- (v) (a) Annual Report and Accounts of the Maharashtra Association for the Cultivation of Science (MACS), Agharkar Research Institute, Pune, Maharashtra, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Institute.  
[Placed in Library. See No. L.T. 5555/17/21]
- (vi) (a) Annual Report and Accounts of the Aryabhata Research Institute of Observational Sciences (ARIES), Nainital, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Institute.  
[Placed in Library. See No. L.T. 5556/17/21]
- (vii) (a) Annual Report and Accounts of the Institute of Advanced Study in Science and Technology (IASST), Guwahati, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Institute.  
[Placed in Library. See No. L.T. 5557/17/21]
- (viii) (a) Annual Report and Accounts of the Institute of Nano Science and Technology (INST), Mohali, Punjab, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Institute.  
[Placed in Library. See No. L.T. 5558/17/21]
- (ix) (a) Annual Report and Accounts of the International Advanced Research Centre for Powder Metallurgy and New Materials (ARCI), Hyderabad, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Centre.  
[Placed in Library. See No. L.T. 5559/17/21]

- (x) (a) Annual Report and Accounts of the Raman Research Institute (RRI), Bengaluru, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Institute.  
[Placed in Library. See No. L.T. 5561/17/21]
- (xi) (a) Annual Report and Accounts of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Centre.  
[Placed in Library. See No. L.T. 5560/17/21]
- (xii) (a) Annual Report and Accounts of the Wadia Institute of Himalayan Geology, (WIHG), Dehradun, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Institute.  
[Placed in Library. See No. L.T. 5554/17/21]
- (xiii) (a) Annual Report and Accounts of the Vigyan Prasar, Noida, Uttar Pradesh, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Organisation.  
[Placed in Library. See No. L.T. 5562/17/21]
- (xiv) (a) Annual Report and Accounts of the Indian National Academy of Engineering (INAE), Gurugram, Haryana, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Academy.  
[Placed in Library. See No. L.T. 5563/17/21]
- (xv) (a) Annual Report and Accounts of the Indian National Science Academy (INSA), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Academy.  
[Placed in Library. See No. L.T. 5564/17/21]
- (xvi) (a) Annual Report and Accounts of the National Academy of Sciences, India (NASI), Prayagraj, Uttar Pradesh, for the year 2020-21, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Academy.  
[Placed in Library. See No. L.T. 5553/17/21]
- (xvii) (a) Annual Report and Accounts of the Bose Institute, (BI), Kolkata, for year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Institute.  
[Placed in Library. See No. L.T. 5543/17/21]
- (xviii) (a) Annual Report and Accounts of the Birbal Sahni Institute of Palaeosciences, (BSIP), Lucknow, Uttar Pradesh, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Institute.  
[Placed in Library. See No. L.T. 5547/17/21]
- (xix) (a) Annual Report and Accounts of the Centre for Nano and Soft Matter Sciences (CeNS), Bengaluru, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Centre.  
[Placed in Library. See No. L.T. 5546/17/21]
- (xx) (a) Annual Report and Accounts of the Indian Association for the Cultivation of Science, (IACS), Kolkata, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Association.  
[Placed in Library. See No. L.T. 5545/17/21]
- (xxi) (a) Annual Report and Accounts of the Indian Institute of Astrophysics, (IIA), Bengaluru, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Institute.  
[Placed in Library. See No. L.T. 5548/17/21]
- (xxii) (a) Annual Report and Accounts of the Indian Institute of Geomagnetism (IIG), Navi Mumbai, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Institute.  
[Placed in Library. See No. L.T. 5549/17/21]



- (xxiii) (a) Annual Report and Accounts of the North East Centre for Technology Application and Reach (NECTAR), Shillong, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Centre.  
[Placed in Library. See No. L.T. 5550/17/21]
- (xxiv) (a) Annual Report and Audited Accounts of the National Innovation Foundation-India, Gandhinagar, Gujarat for the year 2020-21.  
(b) Review by Government on the working of the above Foundation.  
[Placed in Library. See No. L.T. 5544/17/21]
- (xxv) (a) Annual Report and Accounts of the Technology Information, Forecasting and Assessment Council (TIFAC), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Council.  
[Placed in Library. See No. L.T. 5542/17/21]
- (xxvi) (a) Annual Report and Accounts of the Indian Academy of Sciences, Bengaluru, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Academy.  
[Placed in Library. See No. L.T. 5551/17/21]
- (xxvii) (a) Annual Report and Accounts of the Indian Science Congress Association, Kolkata, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Association.  
[Placed in Library. See No. L.T. 5552/17/21]
- (xxviii) (a) Annual Report and Accounts of the Saha Institute of Nuclear Physics (SINP), Kolkata, for the year 2020-21, together with the Auditor's Report on the Accounts.  
(b) Review by Government on the working of the above Institute.  
[Placed in Library. See No. L.T. 5568/17/21]
- (xxix) (a) Thirty-fifth Annual Report and Accounts of the Consultancy Development Centre (CDC), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L.T. 5904/17/21]

- (xxx) (a) Annual Report of the National Centre for Good Governance (NCGG), New Delhi, for the year 2020-21.
- (b) Annual Accounts of the National Centre for Good Governance (NCGG), New Delhi, for the year 2020-21, and the Audit Report thereon.
- (c) Summary Report of the above Centre.

[Placed in Library. See No. L.T. 5405/17/21]

### **Notifications of the Ministry of Environment, Forest and Climate Change**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri Ashwini Kumar Choubey, I lay on the Table:-

(i) A copy each (in English and Hindi) of the following Notification of the Ministry of Environment, Forest and Climate Change, issued under Section 26 of the Environment (Protection) Act, 1986:-

- (1) G.S.R. 541 (E), dated the 6<sup>th</sup> August, 2021, publishing Environment (Protection) Second Amendment Rules, 2021.

[Placed in Library. See No. L.T. 5738/17/21]

- (2) G.S.R. 571 (E), dated the 12th August, 2021, publishing the Plastic Waste Management (Amendment) Rules, 2021.

- (3) G.S.R. 647 (E), dated the 22th September, 2021, publishing the Plastic Waste Management (Second Amendment) Rules, 2021.

[Placed in Library. For (2) and (3) See No. L.T. 5564/17/21]

- (4) G.S.R. 656 (E), dated the 24th September, 2021, publishing the Environment (Protection) Fourth Amendment Rules, 2021.

- (5) G.S.R. 657 (E), dated the 24th September, 2021, publishing the Environment (Protection) Third Amendment Rules, 2021.

[Placed in Library. For (4) and (5) See No. L.T. 5424/17/21]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, under sub-section (3) of

Section 25 of the Commission for Air Quality Management in NCR and Adjoining Area Act, 2021:-

- (1) G.S.R. 593 (E), dated the 27<sup>th</sup> August, 2021, publishing the Commission for Air Quality Management in National Capital Region and Adjoining Areas (Appointment, Salary, Allowances and other Terms and Conditions of Service of Chairperson, Full-time Members and Member-Secretary) Rules, 2021.
- (2) G.S.R. 742 (E), dated the 14<sup>th</sup> October, 2021, publishing the Commission for Air Quality Management in National Capital Region and Adjoining Areas (Manner of Taking Samples and Form of Notice) Rules, 2021.
- (3) G.S.R. 759 (E), dated the 26<sup>th</sup> October, 2021, publishing the Commission for Air Quality Management in National Capital Region and Adjoining Areas (Appointment, Salary, Allowances and other Terms and Conditions of Service of Chairperson, Full-time Members and Member-Secretary) Amendment Rules, 2021.

[Placed in Library. For (1) to (3) See No. L.T. 5423/17/21]

(iii) A copy (in English and Hindi) of the Ministry of Environment, Forest and Climate Change, Notification No. G.S.R. 724 (E), dated the 8<sup>th</sup> October, 2021, publishing the Environment (Protection) 115 Amendment Rules, 2021, under Section 26 of the Environment (Protection) Act, 1986.

[Placed in Library. See No. L.T. 5738/17/21]

(iv) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, under Section 3 of the Environment (Protection) Act, 1986 along with Delay Statements:-

- (1) S.O. 410 (E), dated the 28<sup>th</sup> January, 2020, notifying an area to an extent varying from 0.14 kilometer to 4 kilometer around the boundary of Point Calimere Wildlife Sanctuary with Block B, in Nagapattinam district in the State of Tamil Nadu as the Point Calimere Wildlife Sanctuary Eco-sensitive Zone.
- (2) S.O. 411 (E), dated the 28<sup>th</sup> January, 2020, notifying an area to an extent varying from zero kilometer to 0.50 kilometer around the boundary of Point Calimere Wildlife Sanctuary in Thanjavur and Thiruvavur districts in the State of Tamil Nadu as the Eco-sensitive Zone.

- (3) S.O. 794 (E), dated the 21st February, 2020, notifying an area with an extent varying from zero kilometer to 1.91 kilometers around the boundary of Oussudu Lake Birds Sanctuary in the State of Tamil Nadu as the Oussudu Lake Birds Sanctuary Eco-sensitive Zone.
- (4) S.O. 1615 (E), dated the 22nd May, 2020, notifying an area to an extent of uniform 0.5 kilometer around the boundary of Vellode Bird Sanctuary, in Erode district in the State of Tamil Nadu as the Eco-sensitive Zone.
- (5) S.O. 2941 (E), dated the 28th August, 2020, notifying an area to an extent of uniform 1 kilometer around the boundary of Kesharbagh Wildlife Sanctuary, in Dholpur district in the State of Rajasthan as the Eco-sensitive Zone
- (6) S.O. 3029 (E), dated the 7th September, 2020, notifying an area to an extent of uniform 3 kilometers around the boundary of Lakhary Valley Wildlife Sanctuary, in Gajapati districts in the State of Odisha as the Eco-sensitive Zone.
- (7) S.O. 3152 (E), dated the 30th August, 2019, notifying an area to an extent of uniform 100 meters around the boundary of Lakh Bahosi Bird Sanctuary, in Kannauj District in the State of Uttar Pradesh as the Lakh Bahosi Bird Sanctuary Eco-sensitive Zone.
- (8) S.O. 3632 (E), dated the 15th October, 2020, notifying an area to an extent varying from 0 (zero) to one kilometer around the boundary of Ramsagar Wildlife Sanctuary, in Dholpur district in the State of Rajasthan as the Ramsagar Wildlife Sanctuary Eco-sensitive Zone.
- (9) S.O. 3879 (E), dated the 28th October, 2020, notifying an area to an extent varying from 3 meters to 29.80 meters around the boundary of Kasu Brahmananda Reddy National Park, in Hyderabad District in the State of Telangana as the Kasu Brahmananda Reddy National Park Eco-sensitive Zone.
- (10) S.O. 4695 (E), dated the 24th December, 2020, notifying an area to an extent varying from 0.7 kilometers to 15.0 kilometers around the boundary of Nandhaur Wildlife Sanctuary, in Nainital Champawat and Udham Singh Nagar districts in the State of Uttarakhand as the Eco-sensitive Zone.

(v) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change, under Section 3 of the

Environment (Protection) Act, 1986:-

- (1) S.O. 3460 (E), dated the 24<sup>th</sup> August, 2021, publishing the constitution of the Odisha Coastal Zone Management Authority, along with its composition, for a period of three years, with effect from the date of publication of the Order in the Official Gazette.
- (2) S.O. 3688 (E), dated the 13<sup>th</sup> September, 2021, publishing the constitution of the Lakshadweep Coastal Zone Management Authority, along with its composition, for a period of three years, from the date of publication of the Order in the Official Gazette.
- (3) S.O. 3794 (E), dated the 16<sup>th</sup> September, 2021, publishing the constitution of the Tamil Nadu Coastal Zone Management Authority along with its composition, for a period of three years, with effect from the date of publication of the Order in the Official Gazette.
- (4) S.O. 4886 (E), dated the 26<sup>th</sup> November, 2021, amending the Coastal Regulation Zone Notification, 2019, to substitute/insert certain entries in the original Notification.

(vi) A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forests and Climate Change, under Section 3 of the Environment (Protection) Act, 1986 along with Delay Statements:-

- (1) S.O. 4696 (E), dated the 24<sup>th</sup> December, 2020, notifying an area to an extent varying from zero kilometer to 1.00 kilometer around the boundary of Dibang Wildlife Sanctuary in Dibang Valley districts in the State of Arunachal Pradesh as the Dibang Wildlife Sanctuary Eco-sensitive Zone.
- (2) S.O. 3462 (E), dated the 25<sup>th</sup> September, 2019, notifying an area to an extent varying from zero kilometer (sharing inter-State boundary with the State of Nagaland) to 22.54 kilometers around the boundary of Hollongapar-Gibbon Sanctuary, in Jorhat District in the State of Assam as the Hollongapar-Gibbon Sanctuary Eco-sensitive Zone.
- (3) S.O. 3583 (E), dated the 13<sup>th</sup> October 2020, notifying an area to an extent varying from 120 metres to 1.800 kilometres around the boundary to Manali Wildlife Sanctuary, in Kullu Districts in the State of Himachal Pradesh as the Manali Wildlife Sanctuary Eco-sensitive Zone.
- (4) S.O. 3875 (E), dated the 28<sup>th</sup> October, 2020, notifying an area to an extent of uniform 500 metres around the boundary to Kalatop-Khajjiar Wildlife Sanctuary, in Chamba district in the State of Himachal Pradesh

as the Kalatop-Khajjiar Wildlife Sanctuary Eco-sensitive Zone.

- (5) S.O. 1958 (E), dated the 18th June, 2020, notifying an area to an extent varying from zero kilometer to 1.00 kilometer around the boundary of Rajparian Wildlife Sanctuary, in Anantnag district in the Union territory of Jammu and Kashmir as the Eco-sensitive Zone.
- (6) S.O. 3032 (E), dated the 7th September, 2020, notifying an area to an extent varying from 1 kilometer to 2.55 kilometers around the boundary of Adichunchanagiri Peacock Sanctuary, in Mandya District in the State of Karnataka as the Eco-sensitive Zone.
- (7) S.O. 4729 (E), dated the 28th December, 2020, notifying an area to an extent varying from zero kilometer to 1.00 kilometer around the boundary of Mathikettan Shola National Park, in Idukki District in the State the Kerala as the Eco-sensitive Zone.
- (8) S.O. 3496(E), dated the 9th October, 2020, notifying an area to an extent varying from 100 metres to 2.00 kilometres around the boundary to Sailana Wildlife Sanctuary, in Ratlam district in the State of Madhya Pradesh as the Sailana Wildlife Sanctuary Eco-sensitive Zone.
- (9) S.O. 3030 (E), dated the 7th September, 2020, notifying an area to an extent varying from zero kilometer to 6.3 kilometers around the boundary of Pranhita Wildlife Sanctuary, in Gadchiroli district in the State of Maharashtra as the Eco-sensitive Zone.
- (10) S.O. 3034 (E), dated the 7th September, 2020, notifying an area to an extent varying from 100 metres to 200 metres around the boundary to Naygaon Peacock Sanctuary, in Beed district in the State of Maharashtra as the Eco-sensitive Zone.
- (11) S.O. 3877, dated the 28th October, 2020, notifying an area to an extent varying from zero kilometer to 5.0 kilometers around the boundary of Chaprala Wildlife Sanctuary, in Gadchiroli districts in the State of Maharashtra as the Chaprala Wildlife Sanctuary Eco-sensitive Zone.

[Placed in Library. For (iv)(1) to (10), (v)(1) to (4), (vi)(1) to (11) See No. L.T. 5424/17/21]

I. Reports and Accounts (2019-20 and 2020-21) of Rampur Raza Library, Rampur and related papers

II. Report and Account (2019-20) of Victoria Memorial Hall, Kolkata and related papers

संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of 21 of the Rampur Raza Library Act, 1975:-

(i) (a) Forty-fifth Annual Report and Accounts of the Rampur Raza Library, Rampur, Uttar Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Library.

[Placed in Library. See No. L.T. 5740/17/21]

(ii) (a) Forty-sixth Annual Report and Accounts of the Rampur Raza Library, Rampur, Uttar Pradesh, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Library.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above.

[Placed in Library. See No. L.T. 5741/17/21]

II. A copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the Victoria Memorial Hall, Kolkata, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Memorial.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 5742/17/21]

- I. Notifications of the Ministry of Law and Justice
- II. Report and Accounts (1998-99 to 2019-20) of the District Legal Services Authority and State Legal Services Authority, UT of Chandigarh and related papers

विधि और न्याय मंत्रालय में राज्य मंत्री (प्रो. एस.पी. सिंह बघेल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (i) A copy (in English and Hindi) of the Ministry of Law and Justice (Department of Justice) Notification No. G.S.R. 13 (E), dated the 8<sup>th</sup> January, 2021, publishing the High Court Judges Travelling Allowance Amendment Rules, 2020 under sub-Section (3) of Section 24 of the High Court Judges (Salaries and Conditions of Service) Act, 1954, along with Delay Statement.

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Law and Justice (Department of Justice), under sub-Section (3) of Section 24 of the Supreme Court Judges (Salaries and Conditions of Service) Act, 1958, along with Delay Statements:-

(1) G.S.R. 14 (E), dated the 8<sup>th</sup> January, 2021, publishing the Supreme Court Judges (Travelling Allowance) (Amendment) Rules, 2020.

(2) G.S.R. 200 (E), dated the 18<sup>th</sup> March, 2021, publishing the Supreme Court Judges (Amendment) Rules, 2021.

[Placed in Library. For (i) and (ii) See No. L.T. 5906/17/21]

(iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Law and Justice (Department of Legal Affairs) under sub-section (3) of Section 15 of the Notaries Act 1952, along with Delay Statements:-

(1) G.S.R. 341 (E), dated the 25<sup>th</sup> May, 2021, publishing the Notaries (Amendment) Rules, 2021.

(2) G.S.R. 821 (E), dated the 6<sup>th</sup> November, 2019, publishing the Notaries (Third Amendment) Rules, 2019.

[Placed in Library. For (1) and (2) See No. L.T. 5154/17/21]

(iv) A copy (in English and Hindi) of the Ministry of Law and Justice (Department of Legal Affairs) Notification No. S.O. 3191 (E), dated the 3<sup>rd</sup> September, 2019, designating two more officers, namely, Shri T.K. Malik, DLA and Shri Praveen Srivastava, DLA in the Department of Legal Affairs, Ministry of



Law and Justice as competent authority, for the purpose of the Notaries Rules, 1956, in relation to notaries to be appointed by the Central Government, under sub-rule (1) of rule 4 of the Notaries Rules, 1956, along with Delay Statement.

[Placed in Library. See No. L.T. 5154/17/21]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 18 of the Legal Services Authorities Act, 1987:-

(i) (a) Annual Report and Accounts of the District Legal Services Authority, UT of Chandigarh, for the years 1998-99 to 2019-20, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Reports.

[Placed in Library. See No. L.T. 5710/17/21]

(ii) (a) Annual Report and Accounts of the State Legal Services Authority, UT of Chandigarh, for the years 1998-99 to 2019-20, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Reports.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 5711/17/21]

### **Report and Accounts (2020-21) of RIS and ICWA, New Delhi and related papers**

SHRI V. MURALEEDHARAN: Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

(i) (a) Annual Report and Accounts of the Research and Information System for Developing Countries (RIS), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Organization.

[Placed in Library. See No. L.T. 5713/17/21]

(ii) (a) Annual Report of the Indian Council of World Affairs (ICWA), New Delhi, for the year 2020-21.

- (b) Annual Accounts of the India Council of World Affairs (ICWA), New Delhi, for the year 2020-21, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 5712/17/21]

MR. CHAIRMAN: Shrimati Meenakashi Lekhi; not present. Shri Rameswar Teli.

**I. Notification of the Ministry of Labour and Employment**

**II. Report and Accounts (2020-21) of ESIC, New Delhi and related papers**

**III. Report and Accounts (2019-20) of the Dattopant Thengadi National Board for Workers Education and Development, Nagpur and related papers**

**श्रम और रोजगार मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy (in English and Hindi) of the Ministry of Labour and Employment Notification No. N-12/13/1/2019-P&D, dated the 13<sup>th</sup> August, 2021, publishing the ESIC COVID-19 RELIEF SCHEME, under Section 19 of the Employees' State Insurance Act, 1948, a welfare measure for the Insured Persons who are employees under Section 2(9) of the said Act, under which in case of death of IP due to COVID-19, the eligible dependant family members of IP will be paid periodic payments directly to their bank accounts, under sub-section (4) of Section 97 of the said Act.

[Placed in Library. See No. L.T. 5433/17/21]

II. A copy each (in English and Hindi) of the following papers under Section 36 of the Employees' State Insurance Act, 1948:-

- (a) Annual Report of the Employees' State Insurance Corporation (ESIC), New Delhi, for the year 2020-21.
- (b) Annual Accounts of the Employees' State Insurance Corporation (ESIC), New Delhi, for the year 2020-21, and the separate Audit Report thereon.

[Placed in Library. See No. L.T. 5751/17/21]

III. A copy each (in English and Hindi) of the following papers:—

- (a) Sixty-First Annual Report and Accounts of the Dattopant Thengadi National Board for Workers Education and Development (*erstwhile* Central Board for Workers Education), Nagpur, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 5432/17/21]

**Report and Accounts (2019-20) of the Nalanda University, Rajgir, Bihar and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. RAJKUMAR RANJAN SINGH): Sir, I lay on the Table, under sub-section (4) of Section 32 of the Nalanda University Act, 2010, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report of the Nalanda University, Rajgir, Bihar, for the year 2019-20.
- (b) Annual Accounts of the Nalanda University, Rajgir, Bihar, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 5726/17/21]

**I. Notification of the Ministry of Information and Broadcasting**

**II. Report (2019-20) of the Prasar Bharati, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay on the Table:-

- I. A copy (in English and Hindi) of the Ministry of Information and Broadcasting, Notification No. A-10/178/2012-PPC/PBRB, dated the 17<sup>th</sup> August, 2021, publishing the Prasar Bharati (Broadcasting Corporation of India), Authorities for Disciplinary Proceedings (Amendment) Regulations, 2021, under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.

[Placed in Library. See No. L.T. 5522/17/21]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 31 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:—

- (a) Annual Report of the Prasar Bharati, New Delhi, for the year 2019-20.

- (b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 5858/17/21]

**Report and Accounts (2018-19 and 2019-20) of the NADA, New Delhi and related papers**

**युवक कार्यक्रम और खेल मंत्रालय में राज्य मंत्री (श्री निसिथ प्रामाणिक):** महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) (a) Annual Report and Accounts of the National Anti Doping Agency (NADA), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.  
 (b) Review by Government on the working of the above Agency.  
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report and Accounts of the National Anti Doping Agency (NADA), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.  
 (b) Review by Government on the working of the above Agency.  
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (i) and (ii) See No. L.T. 5859/17/21]

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**REPORT OF THE JOINT COMMITTEE ON THE PERSONAL DATA PROTECTION BILL, 2019**

SHRI JAIRAM RAMESH (Karnataka): Sir, I lay on the Table, a copy (in English and Hindi) of the Report of the Joint Committee on the Personal Data Protection Bill, 2019.

Sir, this Report shows that if the Chairman is cooperative, the Government is accommodative, the Opposition is responsive.

MR. CHAIRMAN: Maintain the same all the time.

**STATEMENTS OF THE COMMITTEE ON WELFARE OF OTHER BACKWARD  
CLASSES**

**श्री हरनाथ सिंह यादव** (उत्तर प्रदेश): महोदय, मैं अन्य पिछड़े वर्गों के कल्याण संबंधी समिति के निम्नलिखित विवरणों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (1) Statement showing further Action Taken by the Government on the recommendations/observations contained in its Sixth Report (Sixteenth Lok Sabha) on the Action Taken by the Government on the recommendations/observations contained in its Second Report (Sixteenth Lok Sabha) on “Reservation in employment and welfare measures for OBCs in the Employees’ Provident Fund Organisation” pertaining to the Ministry of Labour and Employment.
- (2) Statement showing further Action Taken by the Government on the recommendations/observations contained in its Fourteenth Report (Sixteenth Lok Sabha) on the Action Taken by the Government on the recommendations/observations contained in its Ninth Report (Sixteenth Lok Sabha) on "Measures undertaken to secure representation of OBCs and for their welfare in Oil and Natural Gas Corporation” pertaining to the Ministry of Petroleum and Natural Gas.
- (3) Statement showing further Action Taken by the Government on the recommendations/observations contained in its Seventeenth Report (Sixteenth Lok Sabha) on the Action Taken by the Government on the recommendations/observations contained in its Tenth Report (Sixteenth Lok Sabha) on “Need for greater budgetary allocations for various welfare measures/schemes for OBCs” pertaining to the Ministry of Social Justice and Empowerment.
- (4) Statement showing further Action Taken by the Government on the recommendations/observations contained in its Eighteenth Report (Sixteenth Lok Sabha) on the Action Taken by the Government on the recommendations contained in its Twelfth Report (Sixteenth Lok Sabha) on “Measures undertaken to secure representation of OBCs in employment and for their welfare in National Highways Authority of India” pertaining to the Ministry of Road Transport and Highways.

- (5) Statement showing further Action Taken by the Government on the recommendations/observations contained in its Nineteenth Report (Sixteenth Lok Sabha) on the Action Taken by the Government on the recommendations contained in its Sixteenth Report (Sixteenth Lok Sabha) on "Measures undertaken to secure representation of OBCs and for their welfare in NTPC Ltd." pertaining to the Ministry of Power.
- (6) Statement showing further Action Taken by the Government on the recommendations/observations contained in its Seventh Report (Seventeenth Lok Sabha) on the Action Taken by the Government on the recommendations contained in its Twentieth Report (Sixteenth Lok Sabha) on "Measures undertaken to secure representation of OBCs in employment and for their welfare in Central Public Works Department (CPWD)" pertaining to the Ministry of Housing and Urban Affairs.
- (7) Statement showing further Action Taken by the Government on the recommendations/observations contained in its Eighth Report (Seventeenth Lok Sabha) on the Action Taken by the Government on the recommendations contained in its Twenty-first Report (Sixteenth Lok Sabha) on "Rationalization of Creamy Layer in Employment for OBCs in Services and Posts under the control of Government of India including Union Territories, PSUs, etc." pertaining to the Ministry of Social Justice and Empowerment.

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#### STATEMENT OF THE COMMITTEE ON EMPOWERMENT OF WOMEN

**श्रीमती रमिलाबेन बेचारभाई बारा** (गुजरात) : महोदय, मैं 'महिला स्वास्थ्य परिचर्या : नीतिगत विकल्प' के संबंध में समिति (2017-18) के ग्यारहवें प्रतिवेदन (सोलहवीं लोक सभा) में अंतर्विष्ट सिफारिशों/समुक्तियों पर की गई कार्रवाई के संबंध में महिलाओं को शक्तियां प्रदान करने संबंधी समिति (2020-21) के चौथे प्रतिवेदन (सत्रहवीं लोक सभा) के अध्याय-I और अध्याय-V में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई अंतिम कार्रवाई को दर्शाने वाले विवरण की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ।

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## STATEMENTS BY MINISTERS

### **Status of implementation of recommendations contained in the Two Hundred and Eighty-fifth and Two Hundred and Eighty-seventh Reports of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; AND THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (GENERAL (RETD.)) V.K. SINGH): Sir, I lay the following Statements regarding:-

- (i) Status of implementation of recommendations contained in the Two Hundred and Eighty-fifth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Demands for Grants (2020-21) pertaining to the Ministry of Road Transport and Highways.
- (ii) Status of implementation of recommendations contained in the Two Hundred and Eighty-seventh Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Demands for Grants (2021-22) pertaining to the Ministry of Road Transport and Highways.

Sir, majority of the recommendations have been accepted by the Government and action has been taken on the same.

### **Status of implementation of recommendations contained in the Two Hundred and Eighty-fourth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture**

**रक्षा मंत्रालय में राज्य मंत्री; तथा पर्यटन मंत्रालय में राज्य मंत्री (श्री अजय भट्ट) :** महोदय, मैं पर्यटन मंत्रालय की अनुदान मांगों (2020-21) के संबंध में समिति के दो सौ पचहत्तरवें प्रतिवेदन में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई कार्रवाई के संबंध में विभाग-संबंधित परिवहन, पर्यटन और संस्कृति संबंधी संसदीय स्थायी समिति के दो सौ चौरासीवें प्रतिवेदन में अंतर्विष्ट सिफारिशों/समुक्तियों के कार्यान्वयन की स्थिति के संबंध में एक वक्तव्य सभा पटल पर रखता हूँ।

MR. CHAIRMAN: There are notices under Rule 267. Anyhow, as you are not allowing the Business to go on, I am not admitting them. ...(Interruptions)... Now, Zero Hour; Demand for inclusion ...(Interruptions)... It is time for Zero Hour. I have

called Dr. Wanweiroy Kharlukhi. ...(Interruptions)... The House is adjourned to meet at 2 p.m.

*The House then adjourned at nine minutes past eleven of the clock*

*The House reassembled at two minutes past two of the clock,*

MR. DEPUTY CHAIRMAN *in the Chair.*

### SHORT DURATION DISCUSSION

**\*Situation arising out of cases of Omicron variant of COVID-19 virus in the country**

**श्री उपसभापति :** ओमिक्रॉन, कोविड-19 पर बहस। जफर इस्लाम जी। Shri Syed Zafar Islam to continue. ...(Interruptions)... Please. ...(Interruptions)... Short Duration Discussion. Shri Syed Zafar Islam, please continue. ...(Interruptions)...

SHRI SYED ZAFAR ISLAM (Uttar Pradesh): Thank you very much, Sir. Yesterday, I had been given the opportunity, but because of the noises here ...(Interruptions)...

**श्री उपसभापति :** श्री जफर इस्लाम जी की बात के अलावा कोई और बात रिकॉर्ड में नहीं जा रही है। ...(व्यवधान)... आप सभी ने कोविड-19 और ओमिक्रॉन पर Short Duration Discussion मांगा था। ...(व्यवधान)...

**श्री सैयद जफर इस्लाम :** सर, मैं अपनी बात पूरी नहीं कर पाया था, क्योंकि अपोज़िशन ने इतना हंगामा किया था। ...(व्यवधान)...

**श्री उपसभापति :** दोनों पर माननीय चेयरमैन ने सहमति दी थी, लेकिन आप बहस नहीं होने देना चाहते हैं। ...(व्यवधान)... यह बहुत महत्वपूर्ण विषय है, कृपया इस पर बहस होने दीजिए। ...(व्यवधान)... आपने मांग की थी कि price-rise पर, ओमिक्रॉन, कोविड-19 पर बहस हो। ...(व्यवधान)... Please continue, Mr. Syed Zafar Islam. ...(Interruptions)...

**श्री सैयद जफर इस्लाम :** सर, इसके बहुत सारे महत्वपूर्ण बिंदु हैं और यह बहुत ही महत्वपूर्ण और सेन्सिटिव इश्यू है। हम लोग इस पर चर्चा करना चाहते हैं। ...(व्यवधान)... Sir, the Opposition should behave responsibly. ...(Interruptions)... एक responsible Opposition का जो बर्ताव होना चाहिए, वह यहां पर मिसिंग है। ...(व्यवधान)...

\* Further discussion continued from 15.12.2021.



MR. DEPUTY CHAIRMAN: Please continue. ...(*Interruptions*)... Please, please. ...(*Interruptions*)...

**श्री सैयद जफर इस्लाम :** हम एक बहुत सेन्सिटिव इश्यू को डिस्कस करना चाहते हैं। ...(**व्यवधान**)... Sincerity की जो spirit होनी चाहिए, अपोज़िशन वह नहीं दिखा रहा है। ...(**व्यवधान**)... यह बहुत महत्वपूर्ण है और मैं बहुत सारी चीज़ों के बारे में बोलना चाहता हूँ। ...(**व्यवधान**)... सर, हमने 1970 के बाद से बहुत सारे ऐसी diseases देखी हैं, लेकिन पहली बार जिसने पूरी दुनिया को झकझोर दिया है, वह कोरोना वायरस कोविड-19 है। ...(**व्यवधान**)... अब उसका जो नया वेरिएंट आया है, उसके बारे में पूरी दुनिया चिंतित है। ...(**व्यवधान**)...

**श्री उपसभापति :** कृपया आप लोग बैल में न आएं और अपनी सीट्स पर जाएं। ...(**व्यवधान**)... Please go back to your seats. ...(*Interruptions*)...

**श्री सैयद जफर इस्लाम :** अगर दुनिया के परिप्रेक्ष्य में बोलूं, तो मुझे एक बात याद आती है कि English novelist, Charles Dickens ने एक बुक लिखी थी - *The Tale of Two Cities* ...(**व्यवधान**)...

**श्री उपसभापति :** कृपया आप लोग बैल में न आएं, बैल में न रहें। ...(**व्यवधान**)... यह बहुत महत्वपूर्ण विषय है। कोविड-19, ओमिक्रॉन के विषय के बारे में देश जानना चाहता है। ...(**व्यवधान**)... प्लीज़, बहस को चलने दीजिए। ...(**व्यवधान**)...

**श्री सैयद जफर इस्लाम :** उन्होंने एक बुक लिखी थी - *The Tale of Two Cities*. उसमें उन्होंने जिस तरह से शुरुआत की थी, 'It was the best of times, it was the worst of times.' ...(*Interruptions*)...

**श्री उपसभापति :** आप लोग इतने महत्वपूर्ण विषय पर बहस नहीं होने देना चाहते हैं। ...(**व्यवधान**)... आप दूसरे सदस्यों को बोलने नहीं देना चाहते हैं और उनके अधिकारों का अतिक्रमण कर रहे हैं। ...(**व्यवधान**)...

The House stands adjourned to meet at 1100 hours on Friday, the 17<sup>th</sup> December, 2021.

*The House then adjourned at three minutes past two of the clock till eleven of the clock on Friday, the 17<sup>th</sup> December, 2021.*

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